

**List of operational creditors (Government dues)**

Name of the corporate debtor: VIRGO CEMENTS LIMITED; Date of commencement of CIRP: 11th December 2023 ; List of creditors as on : 05.10.2024															
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Regional Provident Fund Commissioner - II (Ministry of Labour & Employment, Govt. of India) Regionl office Shillong	YES	20.09.2024	10,080,947.00	10,080,947.00	PROVIDENT FUND	NA	NA	NA	NA	-	-	-	-	The claim has been admitted based on the documents and information submitted by the creditor and in accordance with the recent judgments issued by the Hon'ble NCLAT and the Supreme Court in the case of Jet Aircraft Maintenance Engineers Welfare Association vs. Ashish Chhawchharia (Resolution Professional of Jet Ai
	1.00			10,080,947.00	10,080,947.00		-	-		-	-	-	-	-	